

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
**(Chief Justice's Secretariat)**

\*\*\*\*\*

**Subject: Deputation of Shri Sharat Chander Sharma, Junior Assistant in the Court of Pr. District & Sessions Judge, Udhampur with the Chairman for fixation of fee structure of professional colleges of Jammu and Kashmir.**


**ORDER**

**No:- 785 of 2024/Psy**

**Dated:- 12.07.2024**

Sanction is hereby accorded to the deputation of Shri Sharat Chander Sharma, presently working as Junior Assistant in the Court of Pr. District & Sessions Judge, Udhampur with the Chairman for fixation of fee structure of professional colleges of Jammu and Kashmir till further orders, with a right to the High Court of J&K and Ladakh to revoke his deputation at any time.

***By Order.***

  
**Assistant Registrar**  
**Chief Justice's Secretariat**

**No:- 1036-43/Psy-276**

**Dated:- 12.07.2024**

**Copy to the:-**

- 1) Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.  
..... for information.

3) Secretary to Government, Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar for information and necessary action.

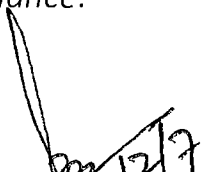
4) Pr. District & Sessions Judge, Udhampur for information and necessary action.

5) Assistant Legal Remembrancer, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu/Srinagar. This is in reference to his letter No. Law-Jud/94/2024-10 dated 12.06.2024.

✓ 6) CPC e-Courts, High Court of J&K and Ladakh for uploading the same on High Court official website.

7) Shri Sharat Chander Sharma, Junior Assistant in the Court of Pr. District & Sessions Judge, Udhampur for information and compliance.

8) Order file.

  
**Assistant Registrar**  
**Chief Justice's Secretariat**